

By E-Mail/Speed Post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/6507 /2024/A

From :- **Shri Utpal Rajkhowa,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Hojai

Dated Guwahati, the 5th August, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.DJHj/24/1893, dated 20.07.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Triza Pritam Mazinder Baruah, Judicial Magistrate First Class, Hojai, has been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel to her home at Guwahati and return, w.e.f. the evening of 29.06.2024 to the morning of 16.07.2024, by the shortest possible route, as per existing Rules.

Smti. Baruah may be informed accordingly.

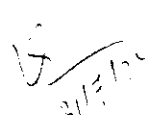
Yours faithfully,

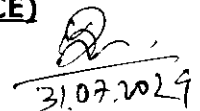


REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/6508-6511 /2024/A. Dated 5th August, 2024
Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Triza Pritam Mazinder Baruah, Judicial Magistrate First Class, Hojai, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


31.07.2024